

[English]

Vegetarian Nutrition

3657. CAPT. JAI NARAYAN PRASAD NISHAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware about the Dietary Guidelines issued by World Cancer Research Fund titled 'Lower your cancer risk';

(b) whether the Government are also aware about the Medical cost attributable food consumption of flesharian food, issued by European Vegetarian Union on Medical;

(c) if so, whether the Government propose to study and adopt these guidelines;

(d) if not, the reasons therefor?

(e) the details of arrangements exist in hospitals to advise patients on health problems caused by Meat, Fish, Chicken and Eggs; and

(f) the steps taken by the Government to introduce these guidelines in view of the benefit of vegetarian food?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) In India majority of the population are vegetarians and the non-vegetarians consume less non-vegetarian products than that consumed in the west.

(e) and (f) So far as Central Government Hospitals are concerned, Dieticians are there to advise patients according to the disease condition. The Government aim is to provide adequate and nutritious food and not to promote any one particular type of food.

Synthetic Milk

3658. SHRI RAGHUVANSH PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pesticide/insecticide residues are found in milk, which cause different type of health problems;

(b) if so, whether synthetic milk made from Urea, Caustic Soda, Detergents can cause kidney problems;

(c) if so, whether any study has been made on kidney problem due to adulteration of milk;

(d) if so, the details thereof; and

(e) if not, the steps taken/proposed to be taken to ban such type of synthetic milk and check the use of pesticide/insecticide residues in the milk?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Limited studies conducted from time to time in different parts of the country to assess the level of pesticide/insecticide residues in different food articles including milk revealed that the pesticide/insecticide residues in these samples were within the tolerance limit prescribed in the Prevention of Food Adulteration Rules, 1955.

(b) to (d) As per our information no such study has been conducted. There is no such product like synthetic milk under the PFA Act and Rules Framed thereunder.

(e) Sale of milk¹ and milk products containing substances not provided for in the Rules, is already prohibited under the provisions of the Prevention of Food Adulteration Rules, 1955. The Food (Health) Authorities of the States/U.Ts. have been advised to step-up surveillance measures and take appropriate legal action against the offenders.

[Translation]

Food Corporation of India

3659. SHRI H.P. SINGH: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government are aware of the atrocities committed on the workers of FCI in various States particularly on workers in FCI godown at Etawah in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to check such practice by the contractors?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) to (c) The information is being collected and will be laid on the Table of the House.